

JUDGESHIP OF WEST SINGHBHUM AT CHAIBASA

FIVE YEAR ACTION PLAN

(Ref.- Hon'ble Courts Letter No. 1673-96/Admin. Misc. dated 26.11.2016)

Sl. No.	Types of work	Estimated cost (approx) *1
1.	Construction of residential quarter for the Principal Judge, Family Court, Chaibasa	Rs. 2.00 Cr.
2.	A.D.R. Building (Zila Nyaya Sadan).	Rs. 2.00 Cr.
3.	Construction of 78 Staff Quarters (24 A Type, 06 B Type and 48 C Type)	Rs. 15.70 Cr.
4.	Construction of 16 E Type Quarters for Judicial Officers.	Rs. 8.00 Cr.
5.	Construction of Building of the Court of Principal Judge, Family Court, Chaibasa.	Rs. 2.50 Cr.
6.	Construction of Vigilance Court	Rs. 2.25 Cr.
7.	Construction of Ramp in the Main Court Building & Six Court Building of Civil Courts, Chaibasa.	Rs. 1.00 Cr.
8.	Renovation/repairing and white-washing of A type and B type residential quarters of staffs.	Rs. 17.00 Lakhs.

FIVE YEAR ACTION PLAN FOR PORAHAT SUB-DIVISIONAL COURT AT CHAKRADHARPUR

Sl. No.	Types of work	Remarks
1.	Construction of 12 Court buildings and associated offices and other construction.	Required land has already been allotted and tender has been reported to be floated.
2.	Construction of residential quarters for the Judicial Officers	-do-
3.	Construction of residential quarters for Class III and Class IV staffs	-do-
4.	Construction of Sub-Jail.	Nearly 50% work has already been done and further construction is pending awaiting fresh administrative approval of the Deptt. Of Prison, Govt. of Jharkhand, Ranchi.

ONE YEAR ACTION PLAN

Sl. No.	Types of work	Estimated cost (approx)
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1.	Repairing and renovation work in P.D.J.'s Court Building, Chamber and Office.	Rs. 28,00,000/-
2.	Repairing and Renovation of Main Court building of Civil Courts, Chaibasa: (i) Repairing of doors, windows, ceiling, sanitary system, water supply system, roof, etc.	Rs. 1,60,00,000/-
3.	Repairing & Renovation of Meeting Hall of Civil Courts, Chaibasa	Rs. 20,00,000/-
4.	Installation of Water Cooler alongwith Water Purifier for the use of the Staffs of Civil Courts, Chaibasa	Rs. 85,000/-
5.	Installation of Lightening Conductor in all the buildings of Civil Courts, Chaibasa	Rs. 3,00,000/-
6.	To ensure supply of pure drinking water in the Judges colony by installing one Submersible Deep Boring with Submersible water pump.	Rs. 3,00,000/-
7.	To ensure facilities of Drinking Water, Drainage System, installation of four Hand Pumps in Staff Quarters of Civil Courts, installation of Iron Gate in the entrance of each unit of "A" Type residential quarter of Civil Courts, Chaibasa situated near Sadar Block, Chaibasa.	Rs. 17,00,000/-
8.	White-washing/coloring of "A" & "B" Type Staff Quarters of Civil Courts, Chaibasa.	Rs. 30,00,000/-
9.	Renovation / Repairing of Video Conferencing Room, Civil Court, Chaibasa.	Rs. 20,00,000/-
10.	To ensure facilities of Water supply and proper sanitation in D.L.S.A. Building.	Rs. 6,00,000/-
11.	Repairing works in Six Courts Building and Fast Track Courts Building.	Rs. 65,00,000/-
12.	Remaining repairing and maintenance work in the P.O. residential quarters in the Judges colony, Chaibasa	Rs. 40,00,000/-
13.	Raising of boundary wall & fencing with concertina coils.	Rs. 23,00,000/-
14.	Renovation and repairing work in E type residential quarter of Principal Judge, Family Court, Chaibasa.	Rs. 15,00,000/-
15.	Renovation and repairing work in the residential quarter of District & Addl. Sessions Judge-I, Chaibasa.	Rs. 22,75,000/-
16.	Renovation of witness shed.	Rs. 2,50,000/-
17.	Campus development in the premises of Civil Courts, Chaibasa.	Rs. 18,00,000/-

***1. Estimated cost may vary according to the nature of land.**

Executive Engineer,
Building Construction Division,
Chaibasa.

Registrar,
Civil Courts, Chaibasa.

Principal District and Sessions Judge,
West Singhbhum at Chaibasa.